

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(THE HIGH COURT OF ASSAM, NAGALAND, MEGHALAYA, MANIPUR, TRIPURA,  
MIZORAM AND ARUNACHAL PRADESH)

**NOTIFICATION**

*Dated Guwahati the 20<sup>th</sup> January, 2012*

NO.HC.VII-10/2012/ 289 /A. Shri Paran Kumar Phukan, District and Sessions Judge, Nagaon is transferred and posted as Presiding Officer, STAT & Member, MACT, Kamrup, Guwahati, vice Shri Mir Alfaz Ali transferred.

In anticipation of his appointment by the Govt. of Assam, Shri Phukan will hand over charge of his Court and Office to Shri Samarjit Dey, District and Sessions Judge Designate, Nagaon and proceed to join his new assignment immediately.

NO.HC.VII-10/2012/ 290 /A. Shri Naba Kamal Bora, District and Sessions Judge, Dibrugarh is transferred and posted as District and Sessions Judge, Hailakandi, vice Shri Alokeshwar Bhattacharyya transferred.

Shri Bora will hand over charge of his Court and Office to the Additional District and Sessions Judge, Fast Track Court, Dibrugarh and proceed to join at his new place of posting immediately.

NO.HC.VII-10/2012/ 291 /A. Shri Alokeshwar Bhattacharyya, District and Sessions Judge, Hailakandi is transferred and posted as District and Sessions Judge, Dhubri, vice Shri Arun Dutta transferred.

Shri Bhattacharyya will hand over charge of his Court and Office to Shri Naba Kamal Bora, District and Sessions Judge Designate, Hailakandi and proceed to join at his new place of posting immediately.

NO.HC.VII-10/2012/ 292 /A. Shri Mir Alfaz Ali, Presiding Officer, STAT & Member, MACT, Kamrup, Guwahati is transferred and posted as District and Sessions Judge, Dibrugarh, vice Shri Naba Kamal Bora transferred.

In anticipation of his release by the Govt. of Assam, Shri Ali will hand over charge of his Court and Office to Shri Paran Kumar Phukan, Presiding Officer, STAT & Member, MACT Designate, Kamrup, Guwahati and proceed to join his new assignment immediately.

NO.HC.VII-10/2012/ 293 /A. Shri Arun Dutta, District and Sessions Judge, Dhubri is transferred and posted as District and Sessions Judge, Darrang, Mangaldoi, vice Smti Deepali Borbora retired on superannuation.

Shri Dutta will hand over charge of his Court and Office to the Civil Judge & Asstt. Sessions Judge, Dhubri and proceed to join his new assignment immediately.

NO.HC.VII-10/2012/ 294 /A. Shri Samarjit Dey, Additional District and Sessions Judge, Nagaon is posted at the same station i.e. Nagaon as District and Sessions Judge, vice Shri Paran Kumar Phukan transferred.

Shri Dey will hand over charge of his Court and Office to the Additional District and Sessions Judge, Fast Track Court, Nagaon and join his new assignment immediately.

*Contd.....*

NO.HC.VII-10/2012/ 295 /A. Shri Tarkeswar Lohar, Additional District and Sessions Judge, Dibrugarh is transferred and posted as District and Sessions Judge, Golaghat, vice Shri P.K. Roy expired, while he is in service.

Shri Lohar will hand over charge of his Court and Office to the Additional District and Sessions Judge, Fast Track Court, Dibrugarh and proceed to join his new assignment immediately.

NO.HC.VII-10/2012/ 296 /A. In exercise of the powers conferred under Sub-Section (2) of Section 9 of the Code of Criminal Procedure, 1973, the High Court is pleased to appoint the following Officers of the Assam Judicial Service as the Sessions Judges of the Sessions Divisions with Head-quarters as shown against their names to exercise such powers within the local limits of their jurisdiction with effect from the date of taking over charge as such:-

Sl. No.	Name of the Officers	Sessions Divisions	Head-quarters
1.	Shri Samarjit Dey	Nagaon	Nagaon
2.	Shri Tarkeswar Lohar	Darrang	Mangaldoi

NO.HC.VII-10/2012/ 297 /A. Shri Binod Chandra Das, Additional District and Sessions Judge, Fast Track Court, Sivasagar is transferred and posted as Additional District and Sessions Judge, Fast Track Court, Bongaigaon, vice Smti Malasri Nandi already transferred.

Shri Das will hand over charge of his Court and Office to the District and Sessions Judge, Sivasagar and proceed to join at his new place of posting immediately.

NO.HC.VII-10/2012/ 298 /A. Shri Nitendra Nath Das, Additional District and Sessions Judge, Fast Track Court, Kokrajhar is transferred and posted as Additional District and Sessions Judge, Fast Track Court, Sivasagar, vice Shri Binod Chandra Das transferred.

Shri Das will hand over charge of his Court and Office to the District and Sessions Judge, Kokrajhar and proceed to join at his new place of posting immediately.

By order,  
Sd/- A. Barthakur  
**REGISTRAR (VIGILANCE)**

MEMO NO.HC.VII-10/2012/ 299 - 329 /A.

Dated 20.01.2012